

LOK SABHA
UNSTARRED QUESTION NO. 915
TO BE ANSWERED ON 28.04.2016

AMENDED TECHNOLOGY UPGRADATION FUND SCHEME

915. SHRI KESINENI NANI:
SHRI MAHEISH GIRRI:
SHRI Y.V. SUBBA REDDY:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- whether amendments have been envisaged under Amended Technology Upgradation Fund Scheme (A-TUFS) to upgrade the textiles industry in the country especially to focus on encouraging apparel and garment industry;
- if so, the details thereof and the extent to which the A-TUFS is likely to boost production and export in textiles;
- the steps taken by the Government under the A-TUFS for upgrading textile technology in the country;
- the details of funds allocated/released and utilized under A-TUFS or pre-revised scheme during each of the last three years State/UT-wise; and
- the kind of technology upgradation support provided to the textile industry in the State of Andhra Pradesh under the Scheme ?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): The Government has approved the introduction of “**Amended Technology Upgradation Fund Scheme (A-TUFS)**” in place of the existing Revised Restructured Technology Upgradation Fund Scheme (RRTUFS) for technology upgradation of the textiles industry with one time capital subsidy for eligible machinery for a period of seven years from 2015-16 to 2021-22. The scheme has become effective w.e.f. 13.01.2016. The details thereof are given below:-

Sl. No.	Segment	Rate of Capital Investment Subsidy (CIS)	CIS per individual entity
1.	Garmenting, Technical Textiles	15% on eligible Machines	Rs. 30 crore*
2.	Weaving for brand new Shuttle-less Looms (including weaving preparatory and knitting), Processing, Jute, Silk and Handloom.	10% on eligible Machines	Rs. 20 crore*
3(a)	Composite unit /Multiple Segments - If the eligible capital investment in respect of Garmenting and Technical Textiles category is more than 50% of the eligible project cost.	15% on eligible Machines	Rs. 30 crore*
3(b)	Composite unit/ Multiple Segments - If the eligible capital investment in respect of Garmenting and Technical Textiles category is less than 50%,	10% on eligible Machines	Rs. 20 crore*

*In case the applicant had availed subsidy earlier under RRTUFS, he will be eligible for only the balance amount within the overall ceiling fixed for an individual entity. The maximum subsidy for overall investment by an individual entity under ATUFS will be restricted as indicated above for respective segments.

ATUFS aims to support new investments with capital subsidy to focus segments as indicated above thereby generating employment and promoting exports through “Make in India”. It will also indirectly promote investment in textile machinery (having benchmarked technology) manufacturing. It is expected that ATUFS will attract an investment of Rs.1,00,000 crore and generate employment of 30.51 lakhs.

(d) & (e): An allocation of Rs. 17,822 crore has been approved for seven years from 2015-16 to 2021-22 to meet the committed liabilities of Rs.12, 671 crore and Rs.5151 crore for new cases under ATUFS. As on date, no funds have been released under ATUFS. TUFS is a demand driven scheme and the funds are allocated on all India basis. The details of State/UT-wise funds released, including the State of Andhra Pradesh, under MTUFS, RTUFS and RRTUFS in the last three years are given in Annexure-I.

STATE-WISE RELEASE OF SUBSIDIES UNDER MTUFS, RTUFS and RRTUFS

(amount in crore)

Name of the Scheme	MTUFS			RTUFS			RRTUFS	
	2013-14	2014-15	2015-16	2013-14	2014-15	2015-16	2014-15	2015-16
Andhra Pradesh	75.41	56.25	15.19	12.32	28.44	17.79	2.90	12.63
Assam	0.02	0.01	0.00	0.62	0.72	0.48	1.30	0.31
Bihar	0.01			0.02	0.02	0.02	0.06	0.02
Chandigarh (UT)	7.47	15.57	0.57	1.03	1.00	0.64	0.20	8.61
Chhattisgarh	0.05	0.07	0.00	2.94	0.75	0.84		
Dadra and Nagar Haveli (UT)	1.78	1.72	0.01	19.37	25.18	21.21	4.96	3.37
Daman and Diu (UT)	2.34	1.59	0.32	1.80	1.42	0.88	0.82	7.60
Delhi (UT)	12.22	18.24	3.49	7.70	7.96	4.69	7.54	20.00
Goa							0.66	6.27
Gujarat	69.90	46.47	8.02	145.80	172.27	134.40	66.78	195.37
Haryana	14.11	9.81	2.19	17.91	8.12	6.40	20.44	16.35
Himachal Pradesh	2.79	2.98	0.77	6.29	10.84	7.28	0.82	4.67
Jammu and Kashmir	2.74	2.69	0.59	0.44	1.55	0.83	0.00	0.74
Jharkhand				0.48	0.07	0.07	0.77	0.06
Karnataka	14.88	10.81	3.25	18.60	20.21	17.05	2.82	8.08
Kerala	9.17	7.28	2.12	0.26	0.69	0.47	0.34	0.21
Madhya Pradesh	15.11	11.73	2.85	88.49	85.74	55.77	6.75	10.40
Maharashtra	247.78	248.86	37.26	71.36	71.08	49.60	32.07	131.00
Orissa				0.00	0.12	0.07	0.00	0.17
Pondicherry	0.03	0.01		0.00	0.04	0.00	0.43	0.03
Punjab	167.80	159.68	24.50	89.53	101.79	92.14	21.92	34.68
Rajasthan	67.52	52.19	13.39	42.81	32.71	25.93	10.58	37.56
Tamil Nadu	178.04	147.31	29.68	33.58	33.75	27.30	43.08	54.35
Telangana				7.70	8.51	7.69	2.28	11.16
Uttar Pradesh	14.74	9.65	1.52	17.54	5.47	3.42	3.95	11.05
Uttaranchal	2.08	1.40	0.34	6.92	2.81	2.79		
West Bengal	5.70	3.33	1.21	15.51	8.08	6.80	8.67	17.71
Total	911.70	807.64	147.28	609.04	629.35	484.60	240.14	592.41
